

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
LOK SABHA
UNSTARRED QUESTION NO. 2366
TO BE ANSWERED ON 18TH DECEMBER, 2023**

ACHIEVE TARGET BY ATMANIRBHAR BHARAT ROZGAR YOJANA (ABRY)

**2366. SHRI VINAYAK RAUT:
SHRI SANJAY JADHAV:**

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the details of the target fixed and the timeframe to achieve the target under the Atmanirbhar Bharat Rozgar Yojana (ABRY) and the efforts made to achieve the said target;**
- (b) whether there is lack of awareness of ABRY amongst a number of employers and employees and they are deprived of its benefits due to complexities involved therein, if so, the steps taken by the Government to address these issues;**
- (c) whether the Government has taken or proposes to take effective steps to amend the ABRY to make the eligibility conditions more systematic and if so, the details thereof and if not, the reasons therefor;**
- (d) the details of the progress made under this scheme during the last five years;**
- (e) the number of the persons benefited under this scheme since its inception; and**
- (f) the number and details of the new employees registered and implementation of the said scheme, State-wise particularly district-wise details of Maharashtra?**

ANSWER

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT
(SHRI RAMESWAR TELI)**

(a) to (f): The Aatmanirbhar Bharat Rojgar Yojana (ABRY) was launched with effect from 1st October, 2020 to incentivize employers for creation of new employment and restoration of loss of employment during Covid-19 pandemic. The terminal date for registration of beneficiaries was 31.03.2022. The beneficiaries registered upto 31st March, 2022 will continue to receive the benefits for 2 years from the date of registration under the scheme. The scheme was intended to benefit a total of 71.80 lakh members and the total registration under the scheme till the last date of registration is 75.11 lakh.

Every establishments/ New-employees registered under ABRY who were fulfilling the eligibility criteria were benefited under the scheme. As on 11.12.2023, an amount of Rs. 10,050.26 crore has been disbursed to 60.49 lakh beneficiaries through 1.52 lakh establishments.

Further, to increase awareness among employers and employees, following measures have been undertaken from time to time:

- i. Employers not registered under ABRY were informed through messages on EPFO's Employer portal.**
- ii. Webinars conducted through Zonal & Regional offices of EPFO with employers / employer associations.**
- iii. Awareness via social media outreach.**
- iv. Targeted attempts made to educate/encourage the establishments which have fulfilled the required criteria in past, but have not registered under ABRY.**
- v. SMS to employers to intimate the last date of registration under ABRY and to motivate them for registration.**
- vi. Publicity through creatives on website.**

The State-wise details of number of employees registered under the scheme is at Annexure-I and District-wise details of number of employees registered in the State of Maharashtra is at Annexure-II.

Annexure referred to in reply of part (a) to (f) of the Lok Sabha Unstarred Question No. 2366 due for reply on 18.12.2023

State-wise details of number of employees registered under Aatmanirbhar Bharat Rojgar Yojana

State	No. of Employees Registered
ANDAMAN AND NICOBAR ISLANDS	565
ANDHRA PRADESH	2,03,178
ARUNACHAL PRADESH	558
ASSAM	28,141
BIHAR	42,781
CHANDIGARH	79,609
CHATTISGARH	1,04,467
DELHI	3,04,592
GOA	28,421
GUJARAT	8,11,380
HARYANA	5,43,607
HIMACHAL PRADESH	1,00,374
JAMMU AND KASHMIR	22,369
JHARKHAND	77,578
KARNATAKA	6,13,442
KERALA	1,08,898
LADAKH	255
MADHYA PRADESH	2,52,004
MAHARASHTRA	12,25,654
MANIPUR	2,335
MEGHALAYA	1,567
MIZORAM	402
NAGALAND	299
ORISSA	1,10,417
PUNJAB	1,98,046
RAJASTHAN	3,92,512
SIKKIM	4,824
TAMIL NADU	10,11,565
TELANGANA	3,70,143
TRIPURA	5,580
UTTAR PRADESH	5,25,258
UTTARAKHAND	1,30,469
WEST BENGAL	2,88,355
Grand Total	75,89,645

Source: EPFO, MoLE

Annexure referred to in reply of part (a) to (f) of the Lok Sabha Unstarred Question No. 2366 due for reply on 18.12.2023

District-wise details of number of employees registered under Aatmanirbhar Bharat Rojgar Yojana in the State of Maharashtra

State	District	No. of Employees Registered
MAHARASHTRA	YAVATMAL	2302
MAHARASHTRA	WASHIM	514
MAHARASHTRA	WARDHA	2930
MAHARASHTRA	THANE	236699
MAHARASHTRA	SOLAPUR	17333
MAHARASHTRA	SINDHUDURG	986
MAHARASHTRA	SATARA	14948
MAHARASHTRA	SANGLI	6283
MAHARASHTRA	RATNAGIRI	3360
MAHARASHTRA	RAJGARH	102
MAHARASHTRA	RAIGARH	26190
MAHARASHTRA	PUNE	326609
MAHARASHTRA	PARBHANI	891
MAHARASHTRA	PALGHAR	17265
MAHARASHTRA	OSMANABAD	1023
MAHARASHTRA	NASHIK	54007
MAHARASHTRA	NANDURBAR	166
MAHARASHTRA	NANDED	1959
MAHARASHTRA	NAGPUR	45164
MAHARASHTRA	MUMBAI CITY	156426
MAHARASHTRA	MUMBAI (SUBURBAN)	173443
MAHARASHTRA	MAHARASHTRA	2
MAHARASHTRA	LATUR	2967
MAHARASHTRA	KOLHAPUR	35469
MAHARASHTRA	JALNA	5344
MAHARASHTRA	JALGAON	5304
MAHARASHTRA	HINGOLI	411
MAHARASHTRA	GONDIYA	1197
MAHARASHTRA	GADCHIROLI	172
MAHARASHTRA	DHULE	1921
MAHARASHTRA	CHENNAI	8
MAHARASHTRA	CHANDRAPUR	4776
MAHARASHTRA	BULDANA	1231
MAHARASHTRA	BID	1642
MAHARASHTRA	BHANDARA	904
MAHARASHTRA	BANGALORE URBAN	11
MAHARASHTRA	AURANGABAD	57287
MAHARASHTRA	AMRAVATI	5246
MAHARASHTRA	AKOLA	1273
MAHARASHTRA	AHMADNAGAR	11889

Source: EPFO, MoLE